

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL PRINCIPAL BENCH

CA(CAA)-138(ND)/2018

IN THE MATTER OF:

M/s. Harnoor Marketing Ltd.
And M/s. Myna Homes Pvt. Ltd.

.... Petitioner/Applicant

SECTION:

Order under Section 230-232 of the Companies Act

Order delivered on 07.09.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Sh. V. K. SUBBURAJ
Hon'ble Member (T)

PRESENTS:

For the Petitioner(s) : Mr. Kartikeya Goel, Adv.

ORDER

Arguments heard. Order reserved.

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(M.M.KUMAR)
PRESIDENT

-sd-

(V. K. SUBBURAJ)
MEMBER(TECHNICAL)